

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 221 OF 2025**

**Item titled "Gurugram: 3rd Bandhwari fire in April spark concerns of foul play appearing in The Hindustan Times dated 22.04.2025"**

**MEMO OF PARTIES (As Per ORDER DATED 07.05.2025)**

**Item titled "Gurugram: 3rd Bandhwari fire in April spark concerns of foul play appearing in The Hindustan Times dated 22.04.2025"**

**VERSUS**

**1. Municipal Corporation, Gurugram,**

**Through its Commissioner**

Plot No. C-1, Info. City, Sec-34, Gurugram

Phone: 0124-2370911

Email: [cmc@mcg.gov.in](mailto:cmc@mcg.gov.in)

....RESPONDENT NO.1

**2. Haryana State Pollution Control Board,**

**Through its Member Secretary**

C-11, Sector-6, Panchkula, Haryana 134109, Haryana

Phone: 0172-2581105 (O), 0172-2711413 (R)

Email: [hohspcb@hspcb.org.in](mailto:hohspcb@hspcb.org.in)

....RESPONDENT NO.2

**3. Central Pollution Control Board (CPCB)**

**Through its Member Secretary**

Parivesh Bhawan, East Arjun Nagar, Delhi-110032

Phone: +91-11-43102030

Email: [mncb.cpcb@nic.in](mailto:mncb.cpcb@nic.in)

....RESPONDENT NO.3

**4. Ministry of Environment, Forest and Climate Change (MoEF)**

**Regional Office, Chandigarh**

Bays No. 24-25 Sector 31 A, Dakshin Marg, Chandigarh - 160030

Phone: 0172-2638135

Email: [ronz.chd-mel@nic.in](mailto:ronz.chd-mel@nic.in)

....RESPONDENT NO.4

**5. District Magistrate, Gurugram**

First Floor, Mini Secretariat, Gurugram

Phone: 0124-2321144

Email: [degrg@hry.nic.in](mailto:degrg@hry.nic.in)

....RESPONDENT NO.5